

**Central Administrative Tribunal
Principal Bench**

**CP No.18/2017
In OA No.3155/2015**

New Delhi, this the 14th day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Kishan Lal, S/o Late Sh. Ram Swaroop
Retired from the post of Principal
Directorate of Education, GNCT of Delhi
R/o 4/49, Sector 2, Rajender Nagar
Sahibabad, Distt. Ghaziabad(UP). ...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Ms. Somya Gupta, Director
Directorate of Education
Govt. of NCT of Delhi, Old Sectt.
New Delhi. ...Respondent

(By Advocate: Shri R.N. Singh)

ORDER (ORAL)

Justice Permod Kohli :-

Shri R.N. Singh, learned counsel appearing for respondent has today placed on record the modified order dated 09.03.2018 now passed by the respondents deleting the offending condition. From the perusal of the order, we find that the judgment passed by this Tribunal on 08.08.2016 stands complied with. The present proceedings are dropped.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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